

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/30/59/AMR/ 2024		59 of IBC	Voluntary Liquidation of M/s KSPL Shipyard Pvt Ltd

ORDER

Present: Mr. Mohit Chaurasia, Ld. Counsel for the Applicant.

Ld. Counsel for the applicant shall issue notice to the RoC, Vijayawada (AP) by informing the next date of hearing and file a memo of compliance well before the next date of hearing. For filing compliance memo, list the matter on 20.08.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**